

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-51-2020**

Ms. X ... Petitioner

Versus

State of Goa & Anr. ... Respondents

Shri Ryan Menezes with Ms. Gina Almeida and Shri Nigel Fernandes,
Advocates for the Applicant.

Shri S.D. Lotlikar, Special Public Prosecutor with Shri Francisco Tavora,
Special Public Prosecutor for the Respondent No.1.

Shri V.A. Lawande, Advocate for the Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 12 October 2020****P.C. :**

The learned counsel for the petitioner informs me that the matter
before the Supreme Court is listed on 15.10.2020.

2. Hence, post this matter on 16.10.2020.

DAMA SESHADRI NAIDU, J.

NH